

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 301

Company Petition/156/2023

IN THE MATTER OF:

Nouf Al Marwaai

... **Applicant/Petitioner**

Versus

Arab Yoga Foundation & Ors.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 06.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Ankur Mittal, Adv. Priya Gupta

For the Respondent :

ORDER

List the matter on 11.09.2023.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**